

In the Court of Chief Judicial Magistrate court
Bangalore Rural District, Bangalore
Cause list dated 30-06-2021

Morning Session	Afternoon Session
Evidence 1.CC.295/2018 2.CC.3529/2018	ADR 1.CC.9511/2020
Arguments 3.CC.8353/2015	NBW to accused 2.CC.7070/2019
Charge/Plea 4.CC.5254/2019	3.CC.1171/2020
Hearing 5.Crl.Misc.330/2020	4.CC.3133/2020
6.Crl.Misc.330/2020	5.CC.4010/2020
7.PCR.255/2021	6.CC.4465/2020
8.Crl.Misc.252/2021	Summons
9.Crl.Misc.280/2021	7.CC.744/2016
10.Crl.Misc.281/2021	8.CC.9594/2019
11.Crl.Misc.282/2021	9.CC.12183/2019
12.Crl.Misc.286/2021	10.CC.268/2020
13.Crl.Misc.287/2021	11.CC.1370/2020
14.Crl.Misc.288/2021	12.CC.8554/2020
ADR	13.CC.9281/2020
15.CC.6633/2018	14.CC.13772/2020
	Steps
	15.Crl.Misc.187/2019

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 30/06/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. PCR No.118/2020	1. CC No. 1260/2019
2. CC No. 612/2021	2. CC No. 604/2011
3. CC No. 6354/2014	3. CC No. 6316/2013
4. CC No. 12960/2019	4. CC No. 8906/2013
5. CC No. 11526/2020	5. CC No. 7660/2014
6. CC No. 3188/2019	6. CC No. 8906/2015
7. CC No. 9512/2019	7. CC No. 7668/2015
8. CC No. 3277/2016	8. CC No. 3687/2016
9. CC No. 7959/2020	9. CC No. 3877/2016
10. CC No. 3786/2015	10. CC No. 6145/2016
11. CC No. 9496/2017	11. CC No. 4849/2017
12. CC No. 7336/2018	12. PCR No. 265/2018
13. CC No. 1178/2019	13. CC No. 8523/2018
14. CC No. 2152/2012	14. CC No. 9826/2018
15. CC No. 3741/2017	15. CC No. 2719/2019

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

Note: All the advocates are requested to strictly follow SOP issued by the Hon'ble High Court of Karnataka.